

SHRI NIRMAL KANTI CHATTERJEE : He has mentioned about anomaly .....(Interruptions)... No other Pay Commission has done this.....(Interruptions)

MR. DEPUTY-SPEAKER : Shri Nirmal Kanti, let Shrimati Geeta Mukherjee speak. Please allow her to speak

.....(Interruptions)

MR. DEPUTY-SPEAKER : Please take your seat.

.....(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE: He is trying to mislead the House.....(Interruptions)

[Translation]

MR. DEPUTY SPEAKER : Nothing will go on record except what Shrimati Geeta Mukherjee says.

.....(Interruptions)\*

[English]

SHRIMATI GEETA MUKHERJEE (Panskura) : As far as the other issue is concerned, I hope that the Government will come forward with a just solution.

MR. DEPUTY-SPEAKER : Come to your subject.

SHRI P. CHIDAMBARAM : Yes, Madam.

SHRIMATI GEETA MUKHERJEE : About that issue we would ask the Government to quickly come out with a solution.

SHRI P. CHIDAMBARAM : I agree, Madam.

SHRIMATI GEETA MUKHERJEE : Another point that I wanted to raise is that the employees from hundreds of colleges and Universities of India, under the auspices of All India College and University Employees' Federation, are sitting on a *dharna* at Jantar Mantar today to press for their demands, the main demand being inclusion of non-teaching staff of colleges and universities within the purview of the UGC for the purpose of prescribing the pay scales and other service conditions.

It is learnt that the Minister for State of Human Resource Development has agreed to convene a joint meeting involving the officials of the Union Education Department and the UGC along with the delegation of the Federation on 26.6.1997. Unfortunately, the meeting did not take place. Today also the Prime Minister had given me a word that their demands would be discussed. But I came to know that for some other reasons the Prime Minister had to cancel that appointment. Therefore Sir, through you, I would request the Ministry, the Prime Minister and the Human Resource Development Department to see to it that the just demands of these employees are quickly settled.

\* Not recorded.

SHRI BASU DEB ACHARIA : I also support what has been stated by Shrimati Geeta Mukherjee.

[Translation]

MR. DEPUTY SPEAKER : I have received notices from three members on this issue.

SHRI AJAY CHAKRABORTY (Basirhat) : I fully endorse the demand which has been placed by the hon. Member. I request through you the Government, Ministry of Human Resource Development to come forward and take notice of it. The employees of the universities and colleges are a part and parcel of our education. Without them we cannot get education. But they are being neglected year after year. So, I request the Government of India to come forward and convene a joint meeting of the employees of the colleges and universities to remove their problems and plight.

[Translation]

SHRI DHIRENDRA AGARWAL (Chatra) : Mr. Deputy Seaker, Sir, the large number of members of All India College and University Employees Association, New Delhi are holding a demonstration in front of the Parliament House stressing their five points demands.

Mr. Deputy Speaker, Sir, the teachers and employees both work in the same condition in the same institute. Therefore, the employees of the colleges and university, like the teachers, should be provided the facilities of service condition of UGC.

[English]

SHRI PRAMOTHES MUKHERJEE (Behrampore) (WB): I am thankful to you for giving me this chance to support the demands raised by the hon. Member Shrimati Geeta Mukherjee. It is a fact that the successful functioning of the teaching process and the research work in colleges and universities largely depends upon the quality service of the university and college employees. The demands and grievances of the college and university employees must be met by the Ministry of Human Resource Development. I urge upon the HRD Ministry to take into consideration their demands for the adoption of uniform scale of pay at UGC level all over India and to provide them security of service, model service rules and at the same time leave and other fringe benefits.

[Translation]

SHRI LAL BIHARI TIWARI (East Delhi) : Mr. Deputy Speaker, Sir, Delhi is the capital of the country. Lakhs of people migrate to capital to earn their livelihood and they depend on the wheat, rice and sugar being provided under Public Distribution System. But I am sorry to say that prior to June 65,000 metric tonnes of wheat and 20,000 metric tonnes of rice used to be supplied in Delhi. The Union Government have sliced it down to 40,000 metric tonnes of wheat and 20,000 metric tonnes of rice. Therefore, through

you, I would like to submit that because of this, the Delhi Government has also sliced down the quantity and as a result lakhs of people residing in Jhuggi Jhopri clusters, rehabilitation colonies and unauthorised colonies are facing a lot of inconveniences. Therefore, through you, I urge upon the Union Government to allot full quota.

A new system i.e. DPL has been introduced in Delhi for the people living below the poverty line. Under this system only 10 kg of food grains is provided to each family whereas earlier 42 kgs of wheat was given to each family in the capital. If a person gets 10 kgs of wheat then he will have to purchase 32 kgs. in the open market. This will not benefit the poor man in any way. Therefore, I would like to make a demand to provide 10 Kgs of wheat at half rate prevailing to the ration card holders in Delhi. Only then this scheme would be beneficial otherwise there would be no benefit of this system in Delhi.

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : Mr. Deputy Speaker, Sir, thank you very much for giving me this opportunity .....(Interruptions)

[Translation]

MR. DEPUTY SPEAKER : I have all the names with me. I will call one by one.

[English]

SHRI NIRMAL KANTI CHATTERJEE : I am making a reference .....(Interruptions)

[Translation]

SHRI THAWAR CHAND GEHLOT (Shajapur) : 15 days have passed but I didn't get a single opportunity to speak .....(Interruptions)

[English]

MR. DEPUTY SPEAKER : Please listen to me.

[Translation]

I have some items with me wherein requests have been made. Someone has asked to allot gas agency in a certain city and someone has requested to do some favour in a certain village. I request the members to bring/raise such items during Zero hour, which are related to the entire country. I will not be able to take up such small such items.

.....(Interruptions)

SHRI ILIYAS AZMI (Shahabad) : The Minister had said that there would be a gas agency in the villages with a population of 20,000.....(Interruptions)

MR. DEPUTY SPEAKER : I do agree that this issue is very important for you but is it right to raise a voice for allotting a gas agency in a certain state during Zero hour ?

.....(Interruptions)

[English]

SHRI NIRMAL KANTI CHATTERJEE : Sir, I thank you very much because I making a reference to a superlative human effort which this House has failed to congratulate up till now.

A young handicapped lad, with both legs amputated below the knee has successfully swum across the English Channel. This is a superhuman effort and I simply want the House to congratulate this and similar efforts. I also request that the House may kindly advise the Government not only to sent congratulatory messages but also to help and sustain these kinds of efforts. The Ministry of Human Resources Development should look whatever is necessary for this particular individual and for such handicapped persons. This is my appeal to the House. I hope, this would be done.

[Translation]

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : The whole House agree with him and the Government would make every possible effort in this regard.

SHRI SANTOSH KUMAR GANGWAR (Bareilly) : The Centre has been indifferent towards the various problems of Uttar Pradesh and as a result the development of Uttar Pradesh has received a setback. Through you, I would like to submit that agriculture is the main occupation of Uttar Pradesh and several irrigation projects are lying pending for the last several years and several times the Union Government has been requested to accord approval to these projects. So that the work could be done. Through you, I would like to bring into the notice of the Union Government that 67 crore rupees have been sanctioned under Irrigation benefit Programme. There is a 280 crore rupees worth National Water shed Project. Rajghat Dam Project, some river water distribution and Kanhar Projects are such projects which are lying pending with the Union Government for the last four-five years and as a result all these Projects have received a setback and the work thereon is affected. Therefore, the pace of development of Uttar Pradesh is being hampered. Through you, I would like to request the Union Government to pay attention towards it and accord approval to these projects of Uttar Pradesh immediately.